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XI

ITEM NO.35

REGISTRAR COURT. 1

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR.

Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS.

Respondent(s)

(with office report)

Date : 05/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. R.N. Pareek, Adv.
Mr Pavan Kumar, Adv.

For Respondent(s)

Mr. Praveen Swarup, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 are duly represented.

None appears for respondent No.3, despite due service.

Last opportunity of two weeks is granted for filing

application for substitution of the legal representatives of

the deceased respondent No.4 within two weeks, if other

permissible and Registry to process thereafter under rules.

List again on 8.9.2016.

(PAWAN DEV KOTWAL)

L)
Signature Not Verified

Registrar

Digitally signed by
SONALI SAUND
Date: 2016.07.06
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